



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/568/(IB)/2018
NAME OF THE PETITIONER(S) : MAHAVEER GINNING AND PRESSING
NAME OF THE RESPONDENT(S) : THE SRI VENKATESA MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	ANANTH MERATHIA	Counsel for Respondent	
2)	ANANTH BHARATHAN	Counsel for Petitioner	

ORDER

Counsel for Petitioner present. Counsel for Respondent present and stated that the parties are intending to settle the matter and also stated that a connected matter is pending before the Hon'ble High Court of Madras. Both counsels prayed time for submitting the outcome of the settlement talks. At their request, time is enlarged. Put up on 07.09.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)